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O.A.No. 268 OF 2005.

Order dated 09-05-2006.

Applicant, a Librarian of Kendriya Vidyalaya No. IV, Bhubaneswar, has filed this Original Application under section 19 of the Administrative Tribunals Act, 1985 challenging the order of transfer under Annexure-A/3 dated 30-05-2005 transferring her to K.V. Adra in which pursuant to the notice issued by this Tribunal on 08-06-2006, the KVS/Respondents have ~~also~~ ^R filed their counter.

This matter has been listed today for hearing and final disposal. However, learned counsel appearing for the Applicant, by filing a Memo dated 09-05-2006, has sought permission of this Tribunal to withdraw this Original Application, as the Applicant has already been adjusted against a sanctioned post of Librarian in the 2nd shift of Kendriya Vidyalaya, Bhubaneswar No.1.

Heard Mr. Jayadev Sengupta, learned counsel appearing for the Applicant and Mr. Ashok

DMJ

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Mohanty, Learned Senior Counsel appearing for the
KVS/Respondents.

In view of the Memo filed by the
learned Counsel for the Applicant today in court, this
Original Application is disposed of as withdrawn. No
costs.

B.B.Mishra
(B.B.MISHRA)
MEMBER(ADMN.)